

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 155 OF 2019 & IA No. 680 OF 2019

Dated: 1st October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

**Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)**

In the matter of:

Adani Power Maharashtra Ltd.

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Sajjan Poovayya, Sr. Adv
Manpreet Lamba
Priyal Modi

Counsel for the Respondent(s) : G. Umopathy
Anup Jain
S. Rama
Pavitra
Vaishnavi for R2

ORDER

List the matter for hearing on **09.01.2020** along with Appeal No. 116 of 2019. Meanwhile, parties are directed to file written submissions by next date of hearing.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK